

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/S. PROPYL PACKGING LIMITED

Sl.No	Particulars	Details	
1	Name of corporate debtor	PROPYL PACKAGING LIMITED	
2	Date of incorporation of corporate debtor	26/07/1996	
3	Authority under which corporate debtor is incorporated / registered	ROC-Ernakulam	
4	Corporate Identity No. of corporate debtor	U25202KL1996PLC010585	
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Unit - 3, Plot - 30 & 31, KINFRA PARK, Nalukettu Road, Koratty, Thrissur – 680 308	
		Coimbatore Factory: Plot No.126, SIDCO Industrial Estate, Malumichampetty, Coimbatore - 641021	Gujarat Factory: Shed No.J5, GIDC- Killa Pardi, Pardi, Valsad, Gujarat – 396125
6	Date of closure of Insolvency Resolution Process	18/11/2021	
7	Liquidation commencement date of corporate debtor	18/11/2021. Order printed on 23/11/2021	
8	Name and registration number of the insolvency professional acting as liquidator	Mr.George Varkey IBBI/IPA-001/IP-P00433/2017-2018/10756	
9	Address and e-mail of the liquidator, as registered with the Board	Building No.110, Ground Floor, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email: geovaktm@gmail.com	
10	Address and e-mail to be used for correspondence with the liquidator	Mr.George Varkey Building No.84, Surabhi Nagar, Kakkanad, Kochi, Kerala, 682030 Email: geovaktm@gmail.com	
11	Last date for submission of claims	22/12/2021	

Notice is hereby given that the National Company Law Tribunal Kochi has ordered the commencement of liquidation of **PROPYL PACKAGING LIMITED** on 18/11/2021 (Order printed on 23/11/2021).

The stakeholders of PROPYL PACKAGING LIMITED are hereby called upon to submit their claims with proof on or before 22/12/2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Date : 24/11/2021

Place : Kochi

Liquidator

Mr. George Varkey

Regd No. IBBI/IPA-001/IP-P00433/2017-2018/10756